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ITEM NO.60

COURT NO.2

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).23696/2012

(From the judgement and order dated 13/01/2012 in WT No.423/2004 of The
HIGH COURT OF JUDICATURE AT ALLAHABAD)

SHRI BHWANI PAPER MILLS LTD.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(With appln(s) for exemption from filing O.T. and prayer for interim relief
and office report)

Date: 02/11/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN

HON'BLE MR. JUSTICE MADAN B. LOKUR

For Petitioner(s) Mr. Dhruv Agarwal, Sr. Adv.
Mr. Shwetank Sailakwal, Adv.
Mr. Ramkrishna, Adv.
Mr. Vipin Kumar Jai, Adv.

For Respondent(s) Mr. Arvind Verma, Sr. Adv.
Mr. Vinay Garg, Adv.
Mr. Tanmay Agarwal, Adv.

UPON hearing counsel the Court made the following
O R D E R

Perused the letter.

Let Rejoinder Affidavit be filed within four weeks.

List thereafter.

| (Jayant Kumar Arora)
|Sr. P.A.

| |(Charanjeet Kaur)
| |Court Master

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